

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. No. 120(ND)09

PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.04.2018.

NAME OF THE COMPANY: Sh. Neelamber Agarwal V/s. M/s. Neel Padam Builders Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

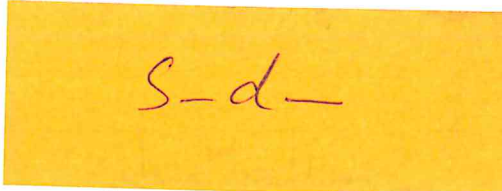
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Anuj Shah, Advocate

For the Respondent (s) : None

ORDER

CA 115/2018 has been filed by the petitioner. Notice of the same to be effected on the Respondent through counsel returnable on 25th April, 2018.
Dasti.



(Ina Malhotra)
Member (J)